

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2837
ANSWERED ON:10.03.2003
BAN ON IMPORT OF POULTRY PRODUCTS
YEMPARALA VENKATESWARA RAO

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government are aware that poultry products are imported from the countries where diseases like Avian Influenza are prevalent;
- (b) if so, whether the Government propose to take any action to ban import of poultry products from such countries;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a) & (b): Import of all poultry products are allowed from various countries against Sanitary Import Permit after conducting the Risk Analysis on International Principles as per Notification No.655(E) dated 7th July 2001 issued under the provision of Livestock Importation Act, 1898 to prevent the ingress of exotic diseases. However, the import of all poultry products and live poultry has been prohibited from the countries where Avian influenza has been reported as per Notification No.801(E) dated 17.8.2001 issued under the provision of the said Act.

(c) & (d): does not arise.